

Sugar from Beet-Root

1018. { Shri Vishram Prasad:
Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Tan Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Agricultural Research Board has evolved a plan to produce sugar from beet root in the country;

(b) if so, the main features of the plan;

(c) how it will help solving the problem of food and sugar in the country; and

(d) the prospects of implementing the plan?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) and (b). No, Sir. Department of Food has, however, under consideration a proposal for growing sugar beet on commercial scale and determining the economics of production of sugar from beet-roots.

(c) It will provide an alternative source of sugar particularly in cooler areas which are suited for beet cultivation. The recovery from beet is expected to be higher.

(d) The plan will be implemented by utilising the beet grown on a commercial scale for extracting sugar with the help of special machinery.

Agricultural Study Team

1019. { Shri Rameshwar Tantia:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri Dhaon:
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
Shri P. C. Borooah:
Shri D. D. Mamtri:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that an agricultural study team of Planning Commission recently visited certain areas of Rajasthan and have made certain recommendation to the State authorities;

(b) if so, the main recommendations of the team;

(c) how far they have been accepted by the State Government; and,

(d) the action taken to implement those recommendations?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes, Sir. The Joint Central Team on Agricultural Programmes, 1964-65, visited the Rajasthan State from June 9-11, 1964 with a view to securing close collaboration between the Centre and the State Government in the formulation and effective implementation of agricultural programmes in the State for 1964-65 and have made certain observations and recommendations.

(b) A statement indicating the main conclusions and recommendations is laid on the Table of the House. [Place in Library. See No. LT-3502/64].

(c) & (d). The Report of the Team has been forwarded to the State Government for taking necessary action and a reply is awaited.

Looting of Fair Price Shops

1020. { Shri Rameshwar Tantia:
Shri Himatsingka:
Shri B. P. Yadava:
Shri Dhaon:
Shri Bagri:
Shri B. K. Das:
Shri M. L. Dwivedi:
Shrimati Savitri Nigam:
Shri S. C. Samanta:
Shri Vishwa Nath Pandey:
Shri S. N. Chaturvedi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that recently there were certain cases of looting